

REGISTRAR JUDICIAL
INSTITUTION SECTION

Details of defects reported in fresh filing, which are listed for **10/12/2024** as fresh cases
(defective)

SN	CASE	DEFECTS
1.	WPMS/3410/24	1. NUMBERING OF ANNEX 8 DIFFER FROM FILED DOCUMENT 2. IN PRAYER E TENDER SHOULD BE MENTIONED AS E AUCTION
2.	WPMS/3409/24	1. LD COUNSEL SIGNATURE ON PRESENTATION FORM REQUIRED
3.	WPMS/3411/24	1. NATURE OF CASE M/S MENTIONED AS WPSS IN WRIT
4.	WPCRL/1360/24	1. MARITAL STATUS NOT DISCLOSED IN PARA 2
5.	WPMB/568/24	1. BENCH COPY REQUIRED 2. ENGLISH TRANSLATION REQUIRED 3. CAPTION OF WRIT PETITION SHOULD BE CHANGED TO WPMB
6.	WPMS/3414/24	1. NUMBERING IN PAGE A B C4 C5 C6, 2 11 2. DOUBLE NUMBERING IN ANNEX 32 3. NUMBERING FROM STAY NEEDS TO BE CORRECTED 4. INTERIM TITLE IN INDEX DIFFER 5. VAKALATNAMA REQD
7.	WPCRL/1357/24	1. PAGE C C1 NOT IN PROPER SEQUENCE 2. DOUBLE NUMBERING IN ANNEX 4 ONWARDS 3. COPY NOT SERVED UPON CAVEATOR
<u>8</u>	WPMS/3412/24	1. COURT FEE SHORT 2. WELFARE COUPON REQD 3. ANNEX NO NOT MENTIONED IN PRAYER OF STAY

		4. COPY NOT SERVED TO RESPONDENT 2
<u>9</u>	WPSS/2328/24	1. COPY NOT SERVED UPON CAVEATOR
<u>10</u>	WPMS/3424/24	1. DATE IN OATH PARAGRAPH AND STAMP DIFFER IN AFFIDAVIT
<u>11</u>	WPMS/3420/24	1. IN VIEW OF 19 FAMILY COURT AO SHOULD HAVE BEEN FILED INSTEAD OF WPMS
<u>12</u>	WPMS/3419/24	1. COPY NOT SERVED TO RESPONDENT 2
13	C528/924/24	1. NUMBERING AT THE BACK OF PAGE 17 18 2. COPY NOT SERVED TO RESPONDENT 2
<u>14</u>	WPSS/2329/24	1. PAGE NO 108,109 NOT READABLE 2. CLEAR PAGE NO REQD AFTER ANNEX 9
<u>15</u>	WPSS/2336/24	1. PAGE 12 NOT LEGIBLE.
16	AO/485/24	1. PRESENTATION FORM NOT FILED 2. PAGE NUMBERING IN THE APPEAL 3. INDEX INCOMPLETE 4. MANDATORY AMOUNT DEPOSIT RECEIPT OF 25000/-
17.	WPSS/2334/24	1. COURT FEE AND DATE AND EVENTS NOT FILED IN SEQUENCE
18.	CRLA/762/24	1. UNDER SECTION WRONGLY MENTIONED
19.	CRLA/764/24	1. BENCH COPY REQD 2. MARGIN IN ORDER AND ANNEX REQUIRED

20	WPSB/763/24	1. COPY NOT SERVED UPON CAVEATOR 2. SENIORITY LIST DATED 29/3/12 REQUIRED ACCORDING TO PRAYER
21.	CRLA/761/24	1. MARGIN REQD IN ORDER
22	CLCON/444/24	1. DATE REQD OF ANNEX1,2
23	CLCON/446/24	1. NUMBERING IN INDEX AND ANNEXURE DIFFER
24	C528/927/24	1 NUMBERING OF PAGE 2 NEEDS TO BE CORRECTED
25.	C528/926/24	1. TC OF ANNEX 5 REQD
26.	CLCON/443/24	1. MEMO OF ORDER IS REQD TO VERIFY PARTY
27	C24/110/24	1. CLEAR COPY OF ANNEX 1 2. ADVOCATE LIST INCOMPLETE
28	C447/20/24	1. VAKALATNAMA INCOMPLETE
29.	BA1/2393/24	2. AGE OF APPLICANT REQD
30.	ABAC/4/24	1. OVERWRITING IN ANNEX 2. TITLE SHOULD BE ANTICIPATORY BAC 3. PRAYER CLAUSE NOT CLEAR
31.	BA1/2397/24	1. DOUBLE NUMBERING OF PAGE 72
32.		1.